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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.07.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No.456/BB/2018	For admission	Sec 252	M/s Unique Maps Mapping Solutions Pvt Ltd	Ashwini S Koppal, Advocate	ROC	Arundhati

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s: ARUNDHATI DINESH (PCS)
[IN LIEU OF ADV ASHWINI KOPPAL]
(PETITIONER (M/S UNIQUE MAPS MAPPING SOLUTIONS PVT LTD])

RESPONDENT/s :

ORDER

Ms.Arundhati Dinsesh, learned counsel for the petitioner is present. Admit. Issue notice to ROC, Karnataka at Bangalore. Registry to prepare notice, petitioner counsel to collect the notice and serve it on ROC, Karnataka and file proof of service. ROC is directed to file his reply within 3 weeks. Post the case on 04.09.2018.

Member(T)

Prema Murray- Steno

Member (J)